GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 14

(To be answered on the 20th July 2023)

BLENDING OF AVIATION FUEL

*14. SHRIMATI SUNITA DUGGAL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has proposed to introduce a roadmap for blending of Traditional Aviation Fuel (TAF) with Sustainable Aviation Fuel (SAF) to reduce carbon emissions:
- (b) if so, the details of timeline drawn for effecting enforcement of such a proposal;
- (c) whether the Government has earmarked funds for research and development/technology transfer of SAF;
- (d) if so, the details thereof; and
- (e) whether India aims to be a member of Carbon Offsetting and Reduction Scheme for International Aviation (CORSIA) by 2027 and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

A statement is laid on the table of the house.

Statement referred in reply to Lok Sabha Starred Question 14 regarding "Blending of Aviation Fuel" to be answered on 20.07.2023

- (a) and (b) At present the Government has not fixed any target for blending of Traditional Aviation Fuel (TAF) with Sustainable Aviation Fuel (SAF) to reduce carbon emissions. However, the Government has notified the National Policy on Biofuels-2018 to promote and encourage the use of biofuels including bio-CNG, bio methanol, DME, bio-hydrogen, bio-jet fuel (SAF), etc.
- (c) and (d) The Ministry of Civil Aviation has not earmarked any funds for research and development/technology transfer of SAF.
- (e) India is a Member State of the International Civil Aviation Organization (ICAO). As per the provision of CORSIA, India is under obligation to comply with the mandatory phase starting from 2027.
